

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.107
C.P.(IB)/29(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sumilon Industries Pvt Ltd
V/s
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Mr. M.K.Dubey, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :None

ORDER

Matter stands adjourned to 17.10.2022.

-SD-

M.K.DUBEY
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)